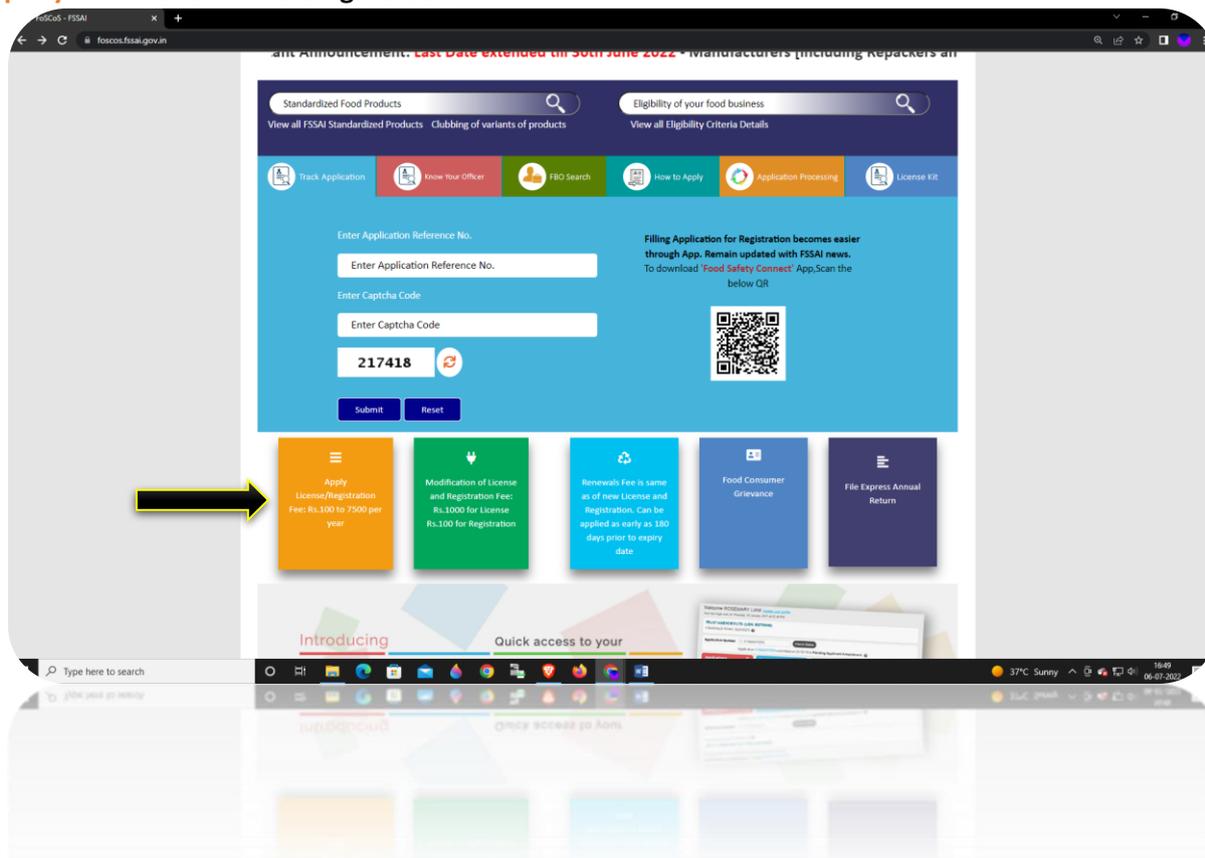
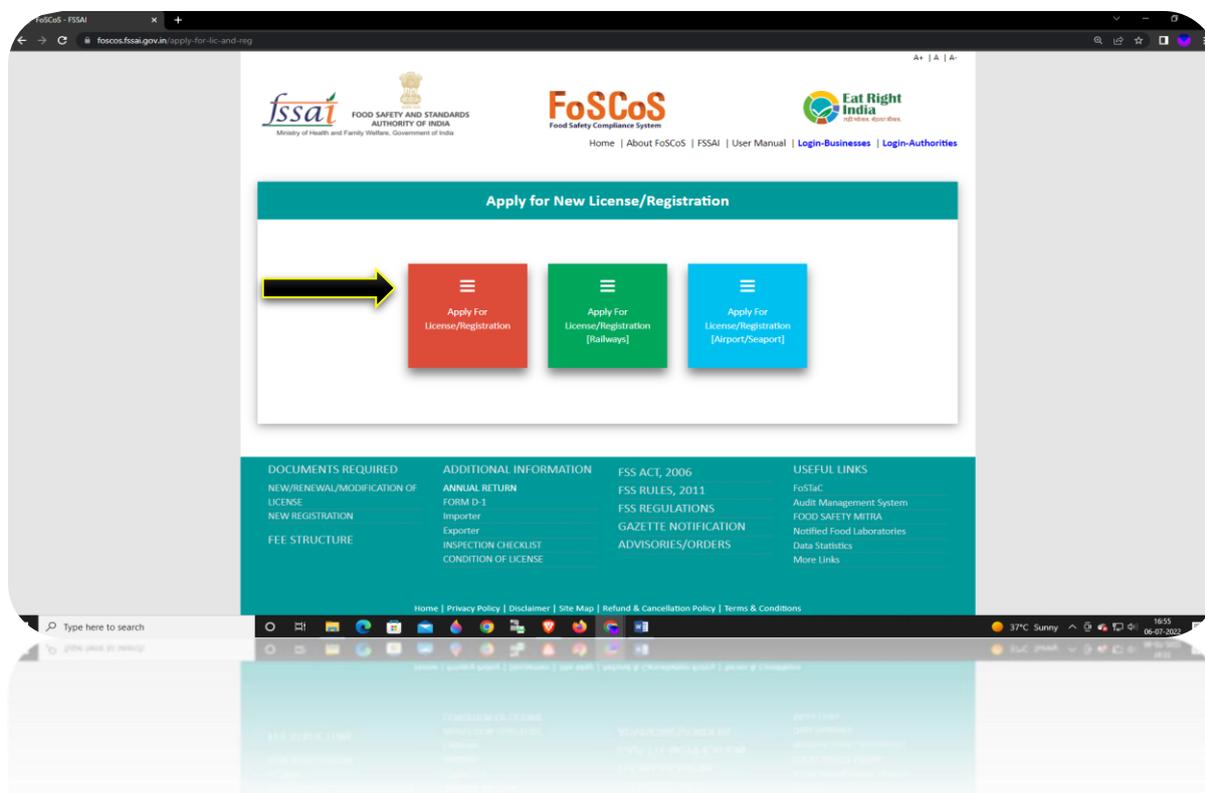


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Step 1: User can apply by clicking on the tab **“Apply for License/Registration Fee: Rs.100 to 7500 per year”** as shown in the figure below:

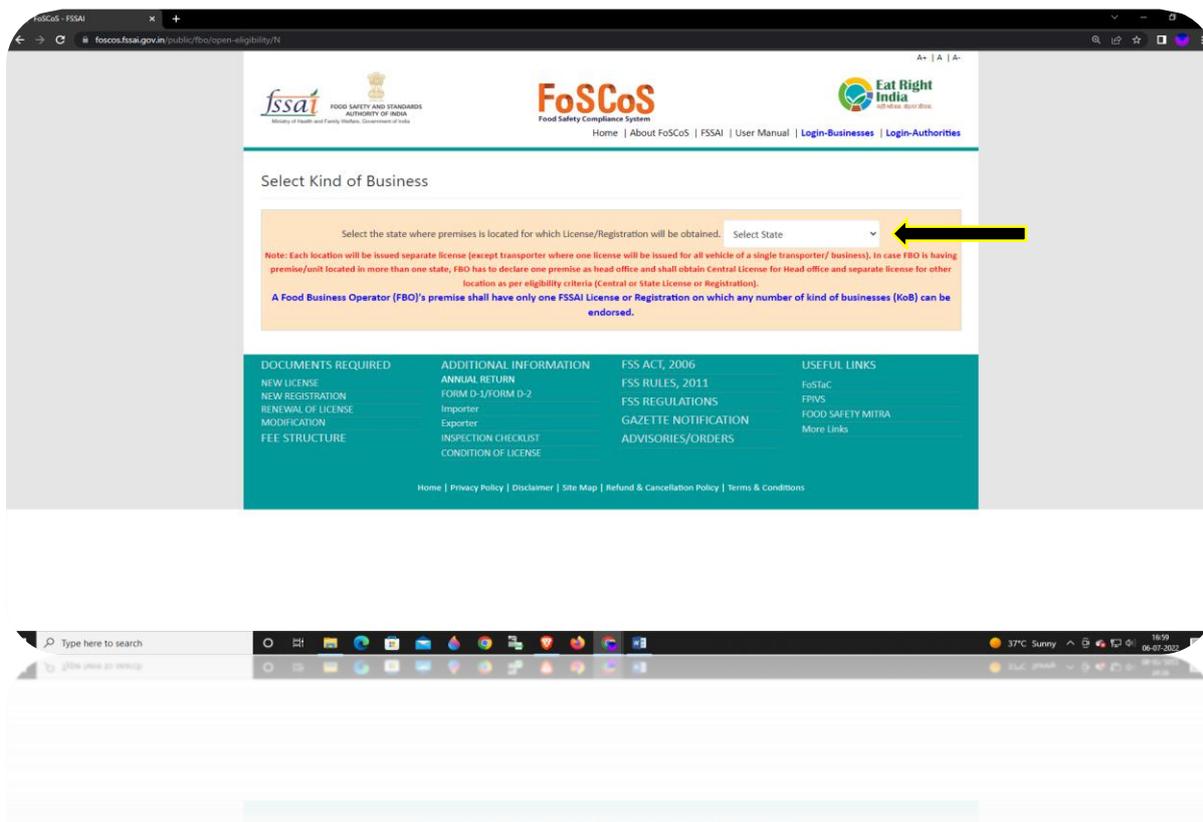


Step 2: Select the option **“Apply for License/Registration”**.



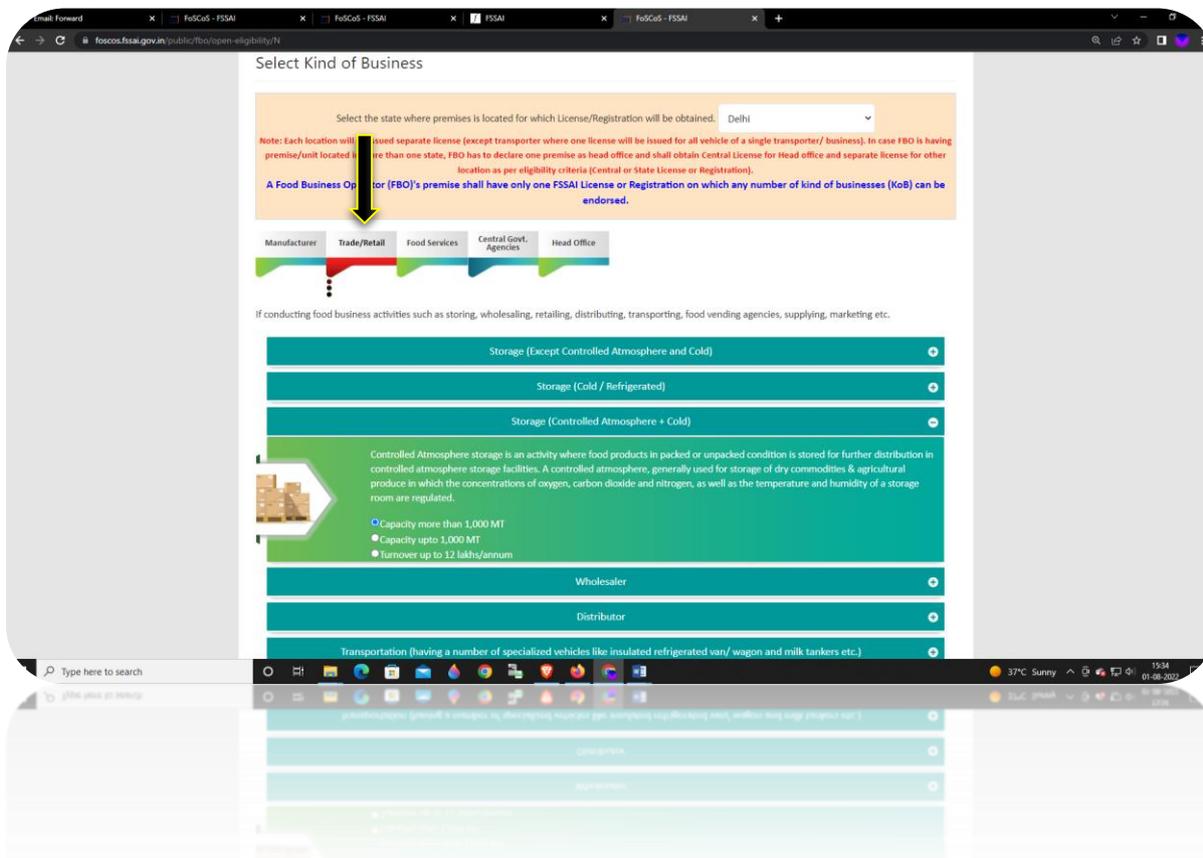
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Step 3: Select the **State** where the business premise is located and proceed.



Step 4: Select the Kind of Business [KoB] – as applicable. [Read Definitions before making selection.]

e.g. General manufacturing KoB under “Manufacturer” head. Select appropriate Production capacity [Deciding criteria between Central License, State License and Registration] and Click on Proceed.



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Step 5: System will assess the Eligibility Criteria. Proceed further by clicking **“Click here to apply for Central/State license for all businesses”**.

The screenshot shows the 'View Eligibility' page on the FoSCoS FSSAI website. The page header includes the FSSAI logo, FoSCoS logo, and 'Eat Right India' logo. The main content area shows a table with the following data:

S.No	Kind of Business	License Category
1	Trade/Retail - Storage (Controlled Atmosphere + Cold)	Central License

Below the table, a yellow arrow points to a button labeled "Click here to apply for Central License for all businesses". The page also features a sidebar with various links such as 'DOCUMENTS REQUIRED', 'ADDITIONAL INFORMATION', 'FSS ACT, 2006', and 'USEFUL LINKS'.

Step 6: Fill the business premise related details and click on **“Save & Next”**

The screenshot shows the 'Fill Application Details' page on the FoSCoS FSSAI website. The page header includes the FSSAI logo, FoSCoS logo, and 'Eat Right India' logo. The main content area shows a form for filling application details. The form includes the following fields:

- Name of Company/Organization*
- Address of Premises for which license is being applied:
 - Address *
 - District *
 - Pincode *
 - State (Dropdown menu: Delhi)
 - Sub-District * (Dropdown menu: CIVIL LINES)
- GST No. (If any)
- PAN No. (If any)
- CIN No. (If any)

At the bottom of the form, a yellow arrow points to a button labeled "Save & Next".

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Step 7: Choose Food Product Category under Product Selection.

Fill Application Details

Form "B": Application for License / Renewal of license under Food Safety and Standards Act, 2006

Application Reference No. 10220801103828975 Company Name: aaaaaaaaaa

Premises Address: aaaaaaaaaa, CIVIL LINES, Central, Delhi, 111111

Kind of Business	License Category	Eligibility
Trade/Retail - Storage (Controlled Atmosphere + Cold)	Central License	Capacity more than 1,000 MT

View all FSSAI standardized Products
Clustering of variants of products

Storage (Controlled Atmosphere + Cold)

S.No.	Food Product Category	Action
	Select Food Category	Save & Add

Ripening Chambers Facility: Yes No

Previous Save & Next

Step 8: After selecting Food Product Category, choose option from 'Ripening chamber is a chamber used for ripening of fruits through ethylene gas and is equipped with humidity, temperature regulators, gas leakage monitoring systems and air circulation/ventilation systems, etc.'

Fill Application Details

Form "B": Application for License / Renewal of license under Food Safety and Standards Act, 2006

Application Reference No. 10220801103828975 Company Name: aaaaaaaaaa

Premises Address: aaaaaaaaaa, CIVIL LINES, Central, Delhi, 111111

Kind of Business	License Category	Eligibility
Trade/Retail - Storage (Controlled Atmosphere + Cold)	Central License	Capacity more than 1,000 MT

View all FSSAI standardized Products
Clustering of variants of products

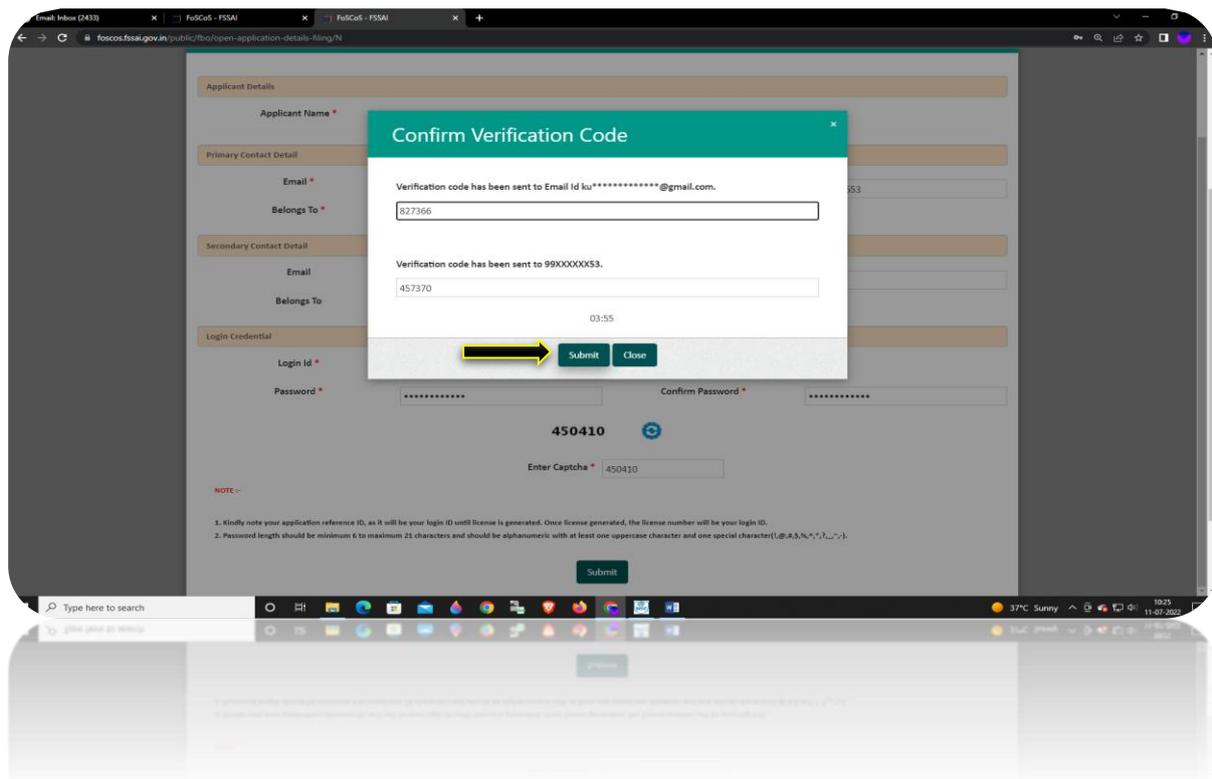
Storage (Controlled Atmosphere + Cold)

S.No.	Food Product Category	Action
1	06 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of palm tree, excluding bakery wares of food category 7.0	Delete
	Select Food Category	Save & Add

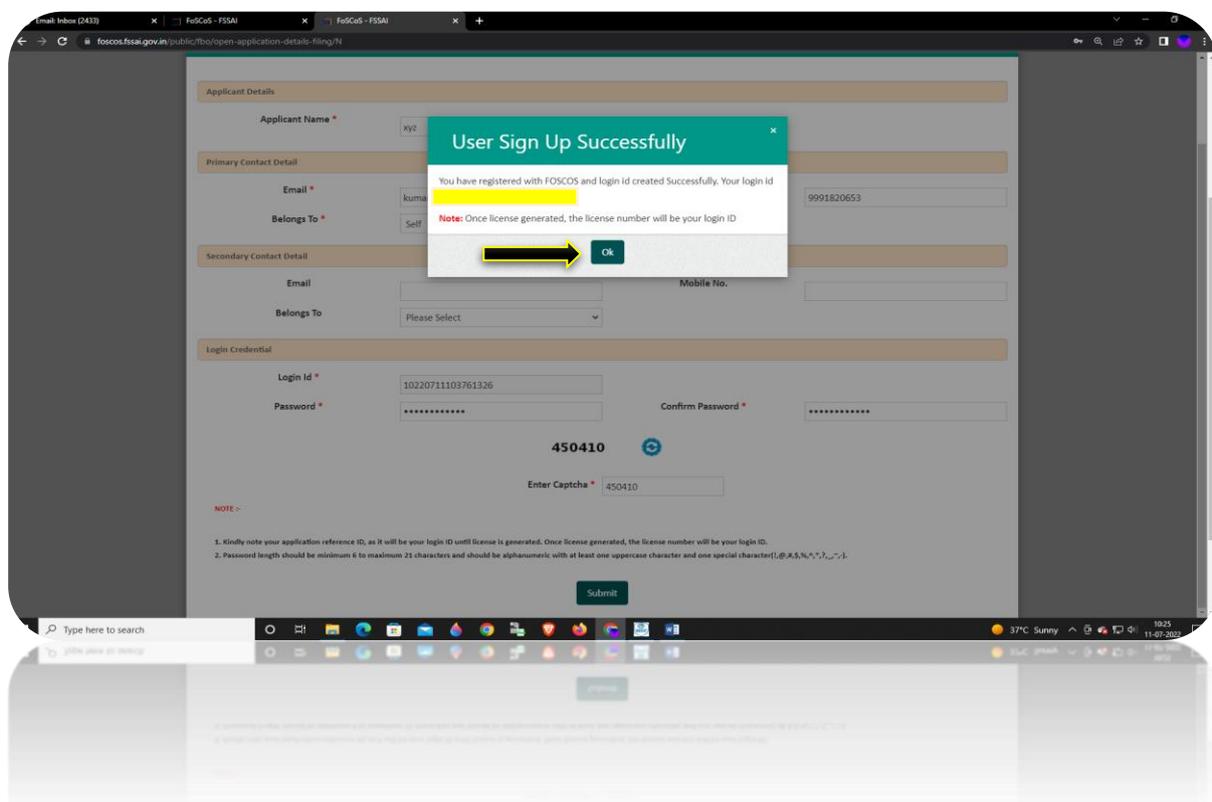
Ripening Chambers Facility: Yes No

Previous Save & Next

Step 9: If you want to continue with the application, you are required to create login. Fill the required details to create the login and then click “submit”.

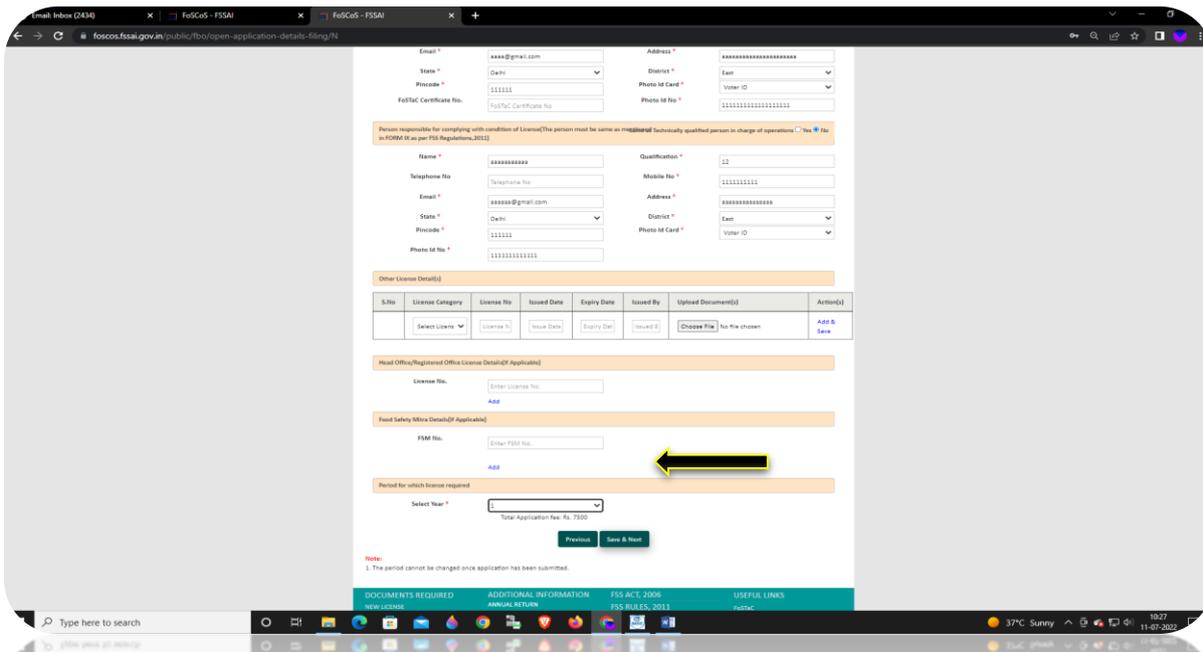


Step 10: Login id will be generated for future references and click “ok”.

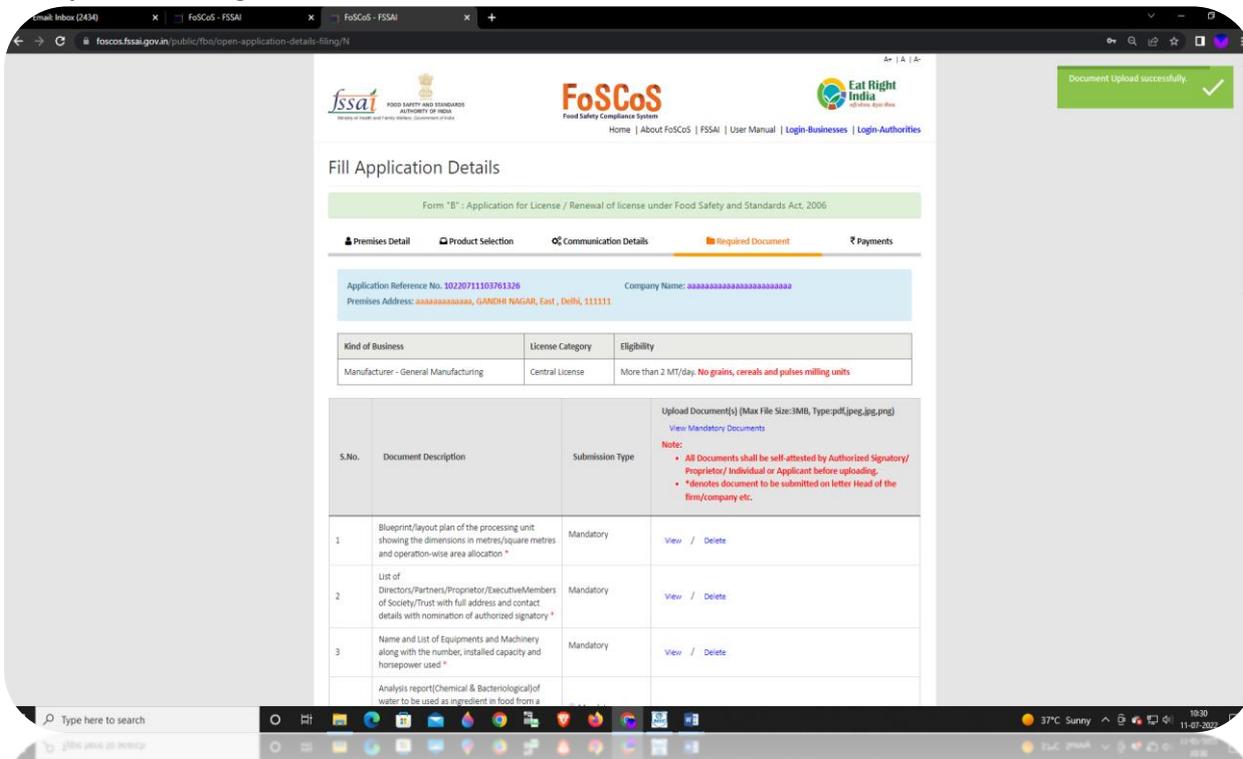


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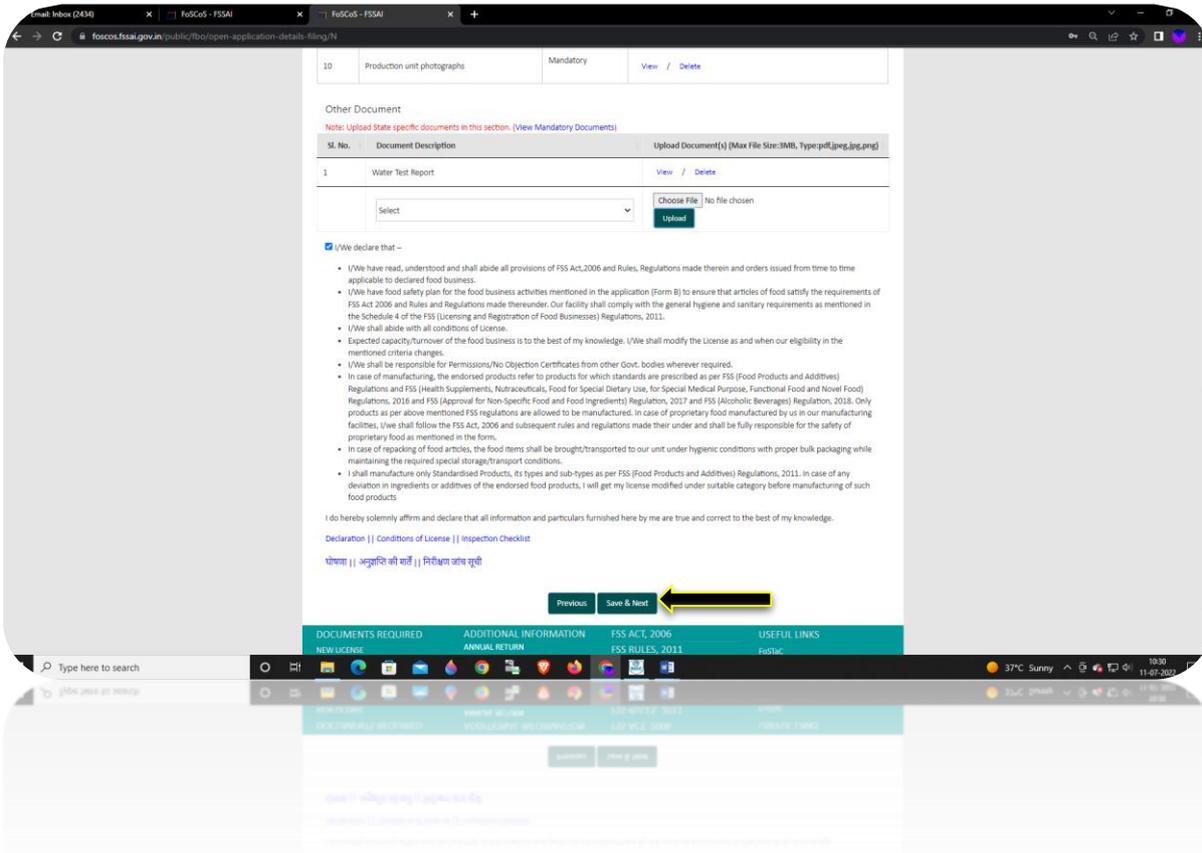
Step 11: Then, you will be directed to fill all the details in Form B. After filling up the complete details, click on **“Save & Next”**.



Step 12: Upload all the necessary documents and click on **“Save & Next”**. Upload **‘NOC from Manufacturers’** in Other Document Section. In case there are more than one NOC, please merge and upload as a single document.



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Scroll down and click on Save & Next.



Step 13: Preview the application by clicking on “Preview Application” and proceed further by paying your fee by clicking “Pay” button.

After successful payment the FoSCoS payment receipt will be generated and application will be submitted successfully.

